in progress.

(c) Since the work is still to be completed, it is too early to consider any such proposal.

शिक्षा की 10+2 प्रणाली आरम्भ करने के लिए मध्य प्रदेश को सहायता

*833. श्री कचरूलाल हेमराज जैन : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में शिक्षा की नई प्रणाली अर्थात् 10+2 प्रणाली लागू की जा रही है ; और यदि हां, तो इस योजना पर कितना व्यय होने की संभावना है ;

(ख) क्या मध्य प्रदेश सरकार ने केन्द्रीय सरकार से सहायता मांगी है ; और

(ग) यदि हां, तो केन्द्रीय सरकार द्वारा कितनी सहायता दिए जाने का विचार है और यह कब तक दी जाएगी ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) स्कूली शिक्षा की नई पद्धति मध्य प्रदेश में जुलाई, 1979 से आरम्भ होने की सम्भावना है । प्रारूप राज्य योजनाओं के अनुसार 1978-83 और 1979-80 के दौरान नई स्कूली शिक्षा के लिए प्रस्तावित राशियां क्रमश: 14.03 करोड़ रुपए और 3.78 करोड़ रु० है ।

(ख) और (ग) उच्चतर माध्यमिक शिक्षा के व्यावसायीकरण के लिए वित्तीय सहायता की योजना के अन्तर्गत सभी 45 जिलों में व्यावसायिक सर्वेक्षण करने के लिए मध्य प्रदेश सरकार को राज्य योजनाओं के कुल योजना प्रावधान के अतिरिक्त अभी तक 4.50 लाख रु० दिए जा चुके हैं । 1979-80 से आगे कोई केन्द्रीय सहायता नहीं दी जाएगी क्योंकि राष्ट्रीय विकास परिषद् (एन०डी०सी०) के निर्णय के अनुसार यह योजना राज्य क्षेत्र में स्थानांतरित कर दी गई है ।

Use of Pesticide in Areas of Indian Bustard

*836. SHRI F. P. GAEKWAD: Will the Minister of AGRIULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that the indiscriminate use of pesticides in the areas surrounding the home of the great Indian Bustard and its killing had dealt a big blow to its existence;

(b) whether Government are also aware that the conservation of this bird was all the more important as its breeding season was very long and generally only one egg formed the normal clutch in the wild;

(c) if so, whether Government consider taking special measures to check the killing of bustard which is fast nearing extinction; and

(d) if so, the outlines of the measures?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Government is not aware of any report about the indiscriminate use of pesticides in the areas surrouding the home of the Great Indian Bustard.

(b) Yes, Sir.

(c) and (d). Some of the measures adopted for the preservation of the Great Indian Bustard are as under:

1. With the enactment of the Wildlife (Protection) Act, 1972, which has now been adopted by almost all States, special legal protection has been given to the endangered species, including the Great Indian Bustard, from exploitation and stringent punishment is provided for infringement of the provisions of the Act.

2. Export trade of most of the threatened species, including the Great Indian Bustard has been controlled particularly since India became a party in 1976 to the Convention on International Trade in Endangered Species of Wild Fauna and Flora.

3. A proposal to set up Desert National Park in Rajasthan, which *inter alia*, includes the habitat of the Great Indian Bustard is under consideration of the Government of India.

4. The concerned State Governments have been requested to explore the possibilities of establishing sanctuaries for the Great Indian Bustards, under the Wildlife (Protection) Act, 1972, with a view to drawing up a project for providing Central assistance under the Central Sector Scheme for development of National Parks and Sanctuaries.

सोन नदी आयोग की स्थापना के लिए मध्य प्रदेश, उत्तर प्रदेश और बिहार के बीच समझौता

*837. श्री भरत सिंह चौहान :
श्री छवि राम अर्गल

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सोन नदी आयोग की स्थापना के लिए मध्य प्रदेश, उत्तर प्रदेश और बिहार राज्यों के बीच कोई समझौता हुआ था ;

(ख) यदि हां, तो इस आयोग की स्थापना कब तक की जायेगी ; और

(ग) इस आयोग के सदस्यों के नाम क्या हैं और आयोग के समक्ष मुख्य विचारार्थ विषय क्या हैं ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी, हां ।

(ख) आयोग को शीघ्र स्थापित करने के लिए प्रत्येक प्रयास किया जा रहा है परन्तु इस समय कोई निश्चित तारीख बताना संभव नहीं है ।

(ग) आयोग के गठन को अन्तिम रूप दिया जा रहा है । इसके विचारार्थ विषयों में ये शामिल होंगे—जल वैज्ञानिक तथा जल-मौसम वैज्ञानिक आंकड़ों का एकत्रण और विश्लेषण, सोन नदी के जल के वर्तमान तथा प्रस्तावित उपयोग तथा सोन नदी के जल के इष्टतम उपयोगों के लिए व्यापक बेसिन तथा क्षेत्रीय योजनाओं को तैयार करना ।

Import of Telephone Sets

*839. SHRI C. R. MAHATA:
SHRI DHIRENDRA NATH BASU:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have decided to import 2 lakhs telephone sets; and

(b) if so, the details thereof and the progress so far made in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) There is no proposal for import of 2 lakhs number of ordinary telephone sets. However, a proposal for import of 90,000 "plan" type instruments of the switching type is under consideration.

(b) The tenders for 90,000 "plan" instruments were invited. These are under evaluation.

Check on the Quality of Wheat and Rice supplied under 'Food for Work' Programme

*840. SHRI AINTHU SAHOO: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the rice supplied alongwith wheat in the 'Food for Work' Programme in Orissa is unfit for human consumption;

(b) whether the Ministry intend to take care and see that good and standard quality rice is issued from the Food Corporation of India godown; and

(c) methods of checking prescribed to ensure that bad type of Rice are not issued under this Programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No, Sir. It is not correct that the rice supplied under Food for Work Programme in Orissa is unfit for human consumption.

(b) & (c). Instructions have been issued to the FCI authorities to ensure that the foodgrains supplied under the programme conform to the FAQ (Fair Average Quality) and that the supply of foodgrains under